

## Delhi High Court Judges' Library

The Judges' Library, Delhi High Court is the **think-tank** and **knowledge centre** for catering to the daily needs of Hon'ble Judges, Officers & staff and Law Researchers/ Law Interns. The Library also provides information to the Hon'ble Supreme Court & other High Courts as and when query is received. Judges' Library was **established in 1952**, then known as **Circuit Bench Library**. This Library is a grid of Central Library, and Court/Chamber/Residence Libraries. The Library has a huge and rare collections of Indian as well as Foreign law reports, academic and research journals, books including commentaries, digests and bare acts. The Library is well equipped at par with the latest information management aspects i.e. Online, CD/DVD ROM Database, Integrated Library Automation Software and various indigenous information retrieval tools. There is also a separate "**Reading Room**" for the Hon'ble Judges in the Library.

Apart from this, the Judges' Library has also developed its own web-information portal which can be accessed through the Delhi High Court web page under the link [http://www.delhihighcourt.nic.in/library\\_home.asp](http://www.delhihighcourt.nic.in/library_home.asp) . Through this portal, the Library brings current awareness services such as Recent Acquisitions, and links to various important legal databases, various open source journals, e-books, etc.

### Library Collection (as on 30<sup>th</sup> September, 2017)

Type of Documents	Total Collection
Books (including commentaries and Bound Vols. of Reports / Journals)	1,42,476
Bare Acts/ Rules and Swamy's publication	49702
Journals/ Database (E-form)	20
Online Database	7
Law Journals/ Reports (Print form)	85
Newspapers (Indian)	13
Newspapers (Foreign)	5
Magazines	24

## Legal Database

Library subscribes the following online/offline database.

International online database	3	Lexis, Westlawindia and Hein Online
Indian online database	4	Company Cases/ITR, Manupatra, AIR Webworld and SCCOnline
Offline database	22	SCC Online (CD based), SCC Online (with English Law), Lawpack (Delhi High Court), Lawpack (Supreme Court), Lawpack (R.A.J), Laws Super, ITR Online, DLT, Apex Decisions (DHC, SC, Bombay), VAT and Service Cases, Manupatra (CD-Rom based), AIR (High Courts), AIR (Supreme Court), AIR (Privy Council), Criminal Law Journal, Excus, ACC, CPJ, DRJ, PTC

## In-House Database

**Catalogue (OPAC)** - Database of total holdings of library books, reports, bare acts etc. searchable title/author/year of publication etc and gives the current status of each record.

**Legislation-** Bibliographic database of both Central/State Acts/Bills/Rules/Regulations/Ordinances published in Gazette of India and Delhi Gazette.

**Article Indexing** – Database of full text articles of both general and legal importance.

**Legal News Clippings** - To keep abreast of the day to day legal news, the Library provides compilation of daily legal news clippings, both in hard form as well as soft form. The daily Press Clippings of legal news can be accessed within the premises of Delhi High Court through Intranet through IP address <http://10.25.196.159/> under the heading **Legal News**. This database is updated daily with an index of Court/legal news classified under six heads as Supreme Court, Delhi High Court, Subordinate Courts (Delhi), Other Courts/Tribunals, International Courts and Miscellaneous/ Articles collected from 13 daily newspapers as well as online news portal. Each title is linked with the respective news. Apart from this, legal articles from various magazines are also compiled and provided to Hon'ble Judges in print form and also accessible through Intranet.

## Library and Information Services

The Library is providing the following Library Information Services to cater to information requisitions of the Hon'ble Judges:

- ❖ Lending Services
- ❖ Legal Research and Literature Search Services
- ❖ Inter-Library Loan Service
- ❖ Current Awareness Service
- ❖ Newspaper Clippings Service (Print as well as through Intranet)
- ❖ Reference Service
- ❖ Information Retrieval through Legal Online/Offline Databases
- ❖ Information Retrieval through the Internet
- ❖ Legal Articles service through Intranet

**Working Days:** Library opens 6 days a week

\*Sundays, Second Saturdays and Court Holidays as per approved Delhi High Court Calendar are Holidays.

**Working Hours:** 10 a.m. to 7.00 p.m

### A Brief:

Established in 1952 as Circuit Bench Library

Users of the Library are

- ❖ Hon'ble Judges
- ❖ Officers/Staff of the Registry
- ❖ Law Researchers attached with the Hon'ble Judges

Collection: About 1, 92,100 legal documents

- ❖ Books
- ❖ Bare Acts
- ❖ Law Reports
- ❖ Monographs
- ❖ Reports of Committees/Commission
- ❖ Government Publications
- ❖ Central and State Legislations
- ❖ Other Legislative Materials
- ❖ Digests
- ❖ Yearbooks
- ❖ Encyclopaedia/Dictionaries

Subscribes about 85 Indian and Foreign Legal Journals

Staff Strength:

❖ Assistant Registrar (Library)	1
❖ Senior Assistant Librarian	2
❖ Assistant Librarian	6
❖ Library Attendants	3